

SPECIAL BENCH - 2
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2016
CONT.A./487(KB)2017, COMP.APPL/1584(KB)2019,
COMP.APPL/112(KB)2021, IA(COMPANIES.ACT)/18(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M

IN THE MATTER OF	YOGENDRA PAL JAIN & ANR VS SOUTH EASTERN CARRIERS PVT LTD.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. N.P.S. Chawla, Adv. ... For Petitioner Nos. 1 and 2
Mr. Vibhor Kapoor, Adv.,
Mr. Kashish Chhabra, Adv.

ORDER

1. Ld. Counsel for the Petitioners present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **20.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**